

PATNA HIGH COURT, PATNA

TENDER NOTICE

Sealed quotations are invited for Apple iPhone "6S" 16 GB model / iPhone "6S" 16 GB model, for the use of Hon'ble Judges of this Court from authorized dealer / firm / shopkeeper /stockist etc.

Terms & condition are given below-----

- 1. Phones should be in good condition of specified specification having the original packing intact.**
- 2. Headquarter / office of the firm / Shop must be located in Patna.**
- 3. The rate quoted in the tender should be inclusive of taxes.**
- 4. No advance payment shall be made.**
- 5. The Court reserve the right to accept or reject any or all quotations.**
- 6. Payment will be made through bank draft, not in cash. In case any default is found in any of the phone, firm shall replace it immediately free of cost.**
- 7. The defect or query relating to phone by the Hon'ble Judges, the representatives of the firm / shop, must come to the High Court premises / Judges residence to meet it.**

Sealed quotations must reach this Court, till 30th October 2015

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17.10.15

Registrar (Establishment)